

**C. P. No. 657 of 2013**  
**IN THE HIGH COURT AT CALCUTTA**  
**ORIGINAL JURISDICTION**

In the matter of : An application for winding up

And

In the matter of : The Companies Act, 1956;

And

In the matter of : An Application under Sections 433/434/439 of the Companies Act, 1956;

And

In the matter of : **Mehras Books Private Limited**, a company incorporated under the provisions of the Companies Act, 1956, and having its registered office at 2<sup>nd</sup> floor, 38A, Akshoy Kumar Dutta Sarani, Kolkata-700006 within the jurisdiction of this Hon'ble Court.

.....Company

And

In the Matter of : Random House Publishers India Private Limited, a company incorporated under the provisions of the Companies Act, 1956 having its registered office at 208 Ansal's Laxmideep, Laxmi Nagar District Center, Delhi-110 092.

.....Petitioner

Notification to the Official Liquidator of winding up order.

**To**  
**The Official Liquidator,**  
**High Court, Calcutta,**  
**9, Old Post Office Street,**  
**Calcutta.**

Order pronounced on 10.11.2017 by the Hon'ble Justice Soumen Sen, for winding up the under-mentioned company under the Companies Act, 1956. A Photocopy of the order is sent herewith for your record.

1. Name of the Company : **Mehras Books Private Limited.**
2. Registered office of the Company : 2<sup>nd</sup> floor, 38A, Akshoy Kumar Dutta Sarani, Kolkata-700006
3. Petitioner's Advocate : Arijit Basu, Advocate,  
4, Govt. Place (North), Room No.IV,  
1<sup>st</sup> Floor,  
Kolkata – 700001.  
Phone : 9830598262.
4. Date of presentation of the petition : 25.09.2013.

Dated this 17<sup>th</sup> day of January, 2018.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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.....Petitioner

Notification to the Registrar of Companies of winding up order.

**To  
The Registrar of Companies,  
West Bengal, Nizam Palace, II MSO Building,  
234/4, Acharya J. C. Bose Road,  
Calcutta – 700 020.**

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